ATTACK BY NAGA REBELS

196. SHRI JAGAT NARAIN: SHRI UTTAM SINGH DUGAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that on the 19th March, 1966 nearly 200 Naga rebels attacked armed Policemen proceeding towards Nungavi in Ukhrul Sub-Division; and
- (b) if so, the steps taken by Government to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) There was no such incident on the 19th March, 1966. However, on the 9th March 1966, Naga hostiles numbering between 200-300, opened fire on a C.R.P. convoy proceeding from Nungbi towards Nunghar.

(b) Security arrangements have been tightened.

REPRESENTATION OF THE UNIONS OF VISAKHAPATNAM PORT TRUST

197. SHRI M. V. BHADRAM: Wilt the Minister of LABOUR, EMPLOY-MENT AND REHABILITATION be pleased to state:

- (a) the names of the Unions which represent the labour employed in the Visakhapatnam Port Trust;
- (b) the date on which each Union was registered under the Trade Unions Act; and
- (c) what is the verified membership of each Union as on the 31st March, 1963 and 31st March, 1965 respectively; and
- (d) the names of the Unions whose membership consist of Port Trust Workers and also workers employed by the Visakhapatnam Dock Labour Board?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM: (a) to (c) The information is as follows:

Name of the Union Date of Registration

Varified membership Varified membership strength in port strength in port labour as on 31-3-65 labour as on 31-3-65

			Amongst Port Labour	Amongst Dock Labour	
1.	Dock Workers Union.	19-9-57	640	281	
2.	Port Khalasis Union	11-7-59	620	410	Verification not conducted
3.	The Visakhapat- nam Harbour and Port Workers Union.	23-10-63	590		

(d) Dock Workers Union and Port Khalasis Union.

ACCEPTANCE OF CODE OF DISCIPLINE BY
MAJOR PORT TRUSTS

198. SHRI M. V. BHADRAM: SHRI P. K. KUMARAN:

Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether the managements of the Major Port Trusts have accepted and im-

plemented the Code of Discipline as agreed to by the 15th Indian Labour Conference:

- (b) if not, what are the reasons therefor:
- (c) whether there is any proposal to revise the Code in its application to the Major Ports; and
 - (d) if so, the reasons for the revision?